

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No.126**

**CP No. 59/Chd/Chd/2022**

**IN THE MATTER OF:**

**Manveen Guraya**

...

**Petitioner**

**Versus**

**Santa Banta Com Limited**

...

**Respondent**

**Under Section: 241(1), 242(4), CA 2013**

**Order delivered on 10.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 17.05.2024.

Sd/-

**Court Officer**